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Smt. R.S. D. Dung -Vrs- UOI

Admission Sl.No.06.  
O.A. No.664/16

Order dated 23<sup>rd</sup> September, 2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER (A)  
HON'BLE SHRI S.K. PATTNAIK, MEMBER (J)

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Heard Mr. A. Kanungo, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways. Mr. Kanungo prayed that he would like to withdraw this O.A. as a new cause of action has arisen. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.

  
MEMBER(J)

  
MEMBER(A)

K.B.